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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Rajiv Gandhi National Institute of Youth Development Bill, 2012.

SECRETARY-GENERAL: Madam Speaker, I have to report a message from Rajya Sabha:

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th August, 2012 agreed without any amendment to the Rajiv Gandhi National Institute of Youth Development Bill, 2012 which was passed by the Lok Sabha at its sitting held on the 21st May, 2012."
